## F.No. 01(03)/Roster/CESTAT/2025-part-II

## Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.11.2025

## ORDER NO. 216 of 2025

Hon'ble President is pleased to partially modify the roster order no. 208 of 2025 for

CESTAT, New Delhi on 05.12.2025, 12.12.2025 and 19.12.2025 as follows:-

| ESTAT, New I<br>PERIOD                               | CORAM  | WORKS ASSIGNED |
|--|--|----------------|
| On<br>05.12.2025,<br>12.12.2025<br>and<br>19.12.2025 | Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical) | CST Appeals    |
| At 10:30 a.m.  |  |                |

## Note:

- 1. On these dates, the Customs and Excise cases will be taken up by the above Bench after the hearing of CST
- 2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the matters. website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order

Deputy Registrar

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.